

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.06.2022 (WEDNESDAY)

COURT-II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No 1914-1915 of 2022 in Comp. App. (AT) (Ins) No. 689 & 691 of 2022	Vikram Bhawanishankar Sharma Vs. Feedback Highways OMT Pvt. Ltd. & Ors.	Anuj Tiwari	Manoj Kumar
2.	I.A No 1910 of 2022 in Comp. App. (AT) No. 12 of 2022	Utsav Carriers Pvt. Ltd. & Ors. Vs. Vicky Garg and Anr.	Gagan Gupta	Nahush Jain-R1

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 697 of 2022	Dharmesh S. Jain Vs. SREI Equipment Finance Ltd. & Anr.	Kunal Mimani	
4.	Comp. App. (AT) (Ins) No. 698 of 2022	Deepak Sudhir Keluskar Vs. SREI Equipment Finance Ltd. & Ors.	Shikhar Khare	
5.	Comp. App. (AT) (Ins) No. 699 of 2022	Vikas Dahiya Vs. Arrow Engineering Ltd. & Anr.	Rinku Kumar	
6.	Comp. App. (AT) (Ins) No. 700 of 2022	Sushil Kumar Aggarwal Vs. Prayag Polytech Pvt. Ltd. & Anr.	Mohit Chaudhary	

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**By order of Hon'ble Chairperson
-sd/-
Registrar**